

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL).....Diary No. 35776/2026

[Arising out of impugned final judgment and order dated 15-05-2025 in FAF0 No. 3072/2010 passed by the High Court of Judicature at Allahabad]

JILA JEET MAURYA

Petitioner(s)

VERSUS

AMAR NATH SINGH MAURYA & ANR.

Respondent(s)

(IA No. 229966/2026 - CONDONATION OF DELAY IN FILING
IA No. 229961/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 229970/2026 - EXEMPTION FROM FILING O.T.)

Date : 14-08-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) :Mr. P. N. Mishra, Adv.
Mr. Umesh Dubey, AOR
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Mohnish Nirwan, Adv.
Mr. Ashok Kumar, Adv.
Mr. Naushad Ali, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List on 18.09.2026.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)